

JUDGMENTS FOR THE MONTH OF MAY, 2012

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	2 nd	CRL.A(J) 22/2006	JAGANNATH RAJBONGSHI ALIAS KALU VS STATE OF ASSAM		HON'BLE MR JUSTICE I A ANSARI HON'BLE MR JUSTICE A C UPADHYAY
2	3 rd	Crl.Rev.P. 690/2004	AZMAL HUSSAIN VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE I A ANSARI
3	3 rd	Arb.P. 13/2011	SMTI KALYANI DEB NATH VS THE UNION OF INDIA & ORS	Arbitration Cases	HON'BLE MR JUSTICE HRISHIKESH ROY
4	3 rd	CRP 42(SH)/2012	SHRI ROBERT MARBANIANG VS SMTI RAMONA R MARAK,		THE HON'BLE Dr(Mrs) INDIRA SHAH
5	4 th	CR(MC) 58/2007	UMESH CHANDRA TIWARI VS THE STATE OF ASSAM		THE HON'BLE MR. JUSTICE I A ANSARI
6	4 th	Crl.A. 51/2007	MD. ABDUL HANNAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE C.R. SARMA
7	4 th	Crl.Pet. 58/2007	IN RE: MD FAKRUL ISLAM , APS, DSP GUWAHATI CITY & ORS VS XXXXXX	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I A ANSARI
8	4 th	CRL.A(J) 37/2009	RUBUL BORA @ SUNU VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE C.R. SARMA
9	7 th	Crl.A. 5/2004	ABDUL MATIN VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE P.K. MUSAHARY
10	7 th	WP(C) 2562/2008	SRI PRODIP SEN GUPTA VS UNION OF INDIA AND ORS	Selection and appointment.	THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MR. JUSTICE P.K. SAIKIA
11	7 th	Crl.A. 70/2011	RUSNA BEGUM VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K.SAIKIA
12	7 th	Crl.Rev.P. 331/2011	HENRY ABRAHAM & ORS. VS MRIGANKA BHARALI	Criminal Revisions in respect of orders passed in cases	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
13	7 th	MC 3012/2011	MAZIBUR RAHMAN VS SALMAN JESMIN & ORS	Election Petitions relating to election of members of Legislative assembly	THE HON'BLE MR. JUSTICE B.P. KATAKEY
14	8 th	Crl.A. 157/2005	SHRI LOKESWAR GOGOI VS STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K. SAIKIA

15	9 th	Crl.Rev.P. 236/2004	ALA UDDIN LASKAR VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE P K MUSAHARY
16	9 th	CRL.A(J) 9/2006	LAKHAN RAJGARH VS STATE OF ASSAM		HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K. SAIKIA
17	9 th	CRL.A(J) 49/2006	RAJEN RABIDAS VS THE STATE OF ASSAM		HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K.SAIKIA
18	9 th	WP(C) 1835/2012	SULTANUL ARIFIN AHMED VS STATE OF ASSAM & ORS.	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
19	10 th	Crl.A. 304/2003	ABDUL MATIN VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
20	10 th	Crl.Rev.P. 543/2004	SUNU ALI AND ORS. VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE P K MUSAHARY
21	10 th	Crl.Rev.P. 590/2004	IDUL ALI VS THE STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MR. JUSTICE P K MUSAHARY
22	10 th	CRL.A(J) 25/2006	BABU SENA MOITTEE VS STATE OF ASSAM		HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K. SAIKIA
23	10 th	CRL.A(J) 63/2006	ROHIDAS MURA VS STATE OF ASSAM		HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE P.K. SAIKIA
24	14 th	RSA 6/2000	ON THE DEATH OF MD HAZARAT ALI HIS LEGAL HEIRS MD F.AHMED VS ON THE DEATH OF MD JAMIRUDDIN AND ORS HIS LEGAL HEIRS MD. ABDUL RAQQAK AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
25	14 th	RSA 77/2000	ON THE DEATH OF KUTON MIA HIS LEGAL HEIRS ARE JIAUR RAHMAN & 6 ORS VS SHRI BISWAJIT PAUL	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
26	14 th	RSA 163/2000	ON THE DEATH OF SUDHIR CHANDRA SHARMA, HIS LEGAL HEIR SRI SUPREO SHARMA (SON) VS SHRI SUSHANTA KUMAR SHARMA AND ANR	Second appeals arising out of suits in respect other matters	THE HON'BLE MR. JUSTICE B.P. KATAKEY
27	15 th	RSA 7/2001	SMTI SUPRAVA BANIK AND ORS VS SRI VIJOY CHAND GOLCHA AND ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
28	16 th	RSA 22/2001	ON THE DEATH OF SAYEDUR RAHMAN HIS LEGAL HEIRS HASNA BEGUM (WIFE) & ORS VS ON DEATH OF GAJU SHEIKH HIS LEGAL HEIRS ARE SMTI FATEMA KHATUN & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
29	16 th	FAO 62/2002	SRI HARIDEV CHANDRA DAS VS SMTI. JOYMATI DAS	Other First Appeals	THE HON'BLE MR. JUSTICE B.P. KATAKEY
30	17 th	RSA 8/2001	SMTI SUPRAVA BANIK & ORS VS MTI BIMALA DEVI BOXI & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY

31	21 st	CRL.A(J) 4/2006	JITEN BHUMIZ VS THE STATE OF ASSAM		THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLR MR.JUSTICE AC UPADHYAY
32	21 st	WP(C) 3255/2011	SHRI BHUPATI RANJAN MUDOI VS THE STATE OF ASSAM AND ANR	Salary and allowances.	THE HON'BLE MR. JUSTICE B.K. SHARMA
33	22 nd	RSA 75/2002	SAHABUDDIN BEPARI & ORS VS GOLAPJAN BEWA & ORS	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR. JUSTICE B.P. KATAKEY
34	23 rd	CrI.A. 63/2008	MOHD. RAZAK AND ORS VS CENTRAL BUREAU OF INVESTIGATION (CBI)	Appeals against conviction for offences under IPC.	HON'BLE MR JUSTICE I A ANSARI HON'BLE MR JUSTICE A C UPADHYAY
35	23 rd	WP(C) 3634/2009	SHRI RAJIB BHAGABATI VS STATE OF ASSAM AND ORS	Major punishment.	THE HON'BLE MR. JUSTICE B.K. SHARMA
36	23 rd	WP(C) 669/2012	SMTI SASHI HAZARIKA VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
37	24 th	CrI.A. 76/2003	BAPDHAN BORDOLOI VS THE STATE OF ASSAM & ORS	Appeals against conviction for offences under IPC.	THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLR MR.JUSTICE AC UPADHYAY
38	24 th	CRL.A(J) 147/2005	SRI RAM TOSSA VS THE STATE OF ASSAM		THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLR MR.JUSTICE AC UPADHYAY
39	24 th	CrI.A. 122/2009	RANJIT SINGH @ RAJU VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLR MR.JUSTICE AC UPADHYAY
40	24 th	WP(C) 4181/2011	BIPULANANDA PATHAK VS THE STATE OF ASSAM AND ORS	Seniority.	THE HON'BLE MR. JUSTICE B.K. SHARMA
41	25 th	CrI.A. 309/2003	BABUL AHMED VS STATE OF ASSAM	Appeals against conviction under the NDPS Act.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN.
42	28 th	CrI.A. 132/2004	SRI NEELA KANTA ROY VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	HON'BLE DR.(MRS) JUSTICE INDIRA SHAH
43	28 th	CrI.Rev.P. 536/2004	MAHAR ALI VS THE STATE OF ASSAM	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE I. A. ANSARI
44	28 th	CRL.A(J) 14/2006	CHUTU MODI VS THE STATE OF ASSAM		HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MR. JUSTICE DR. (MRS.) INDIRA SHAH
45	29 th	FA 56/1997	NIBRAM CH. NATH VS KUMUD CH. NATH AND ORS		THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA
46	29 th	CrI.A. 70/2003	ARUP KUMAR SONOWAL VS STATE OF ASSAM	Appeals against conviction for offences under IPC.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
47	29 th	CrI.Rev.P. 460/2004	BIMAN BORA VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	THE HON'BLE MR. JUSTICE I. A. ANSARI

48	29 th	<u>Crl.A. 147/2005</u>	STATE OF ASSAM VS KANAKESWAR PATOWARY	Appeals against conviction for offences under IPC.	HON'BLE DR.(MRS) JUSTICE INDIRA SHAH
49	29 th	<u>Crl.Rev.P. 839/2006</u>	DEEPAK PAUL VS STATE OF ASSAM	Other Criminal revisions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
50	29 th	<u>Crl.Pet. 396/2011</u>	SMT. NAMITA DEVI & ORS. VS DURGESWAR SARMA BARUAH	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
51	30 th	<u>CRL.A(J) 63/2005</u>	PURNA DUWARA AND ORS VS THE STATE OF ASSAM		THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLR MR.JUSTICE AC UPADHYAY
52	30 th	<u>WP(C) 3398/2009</u>	MD. ISMAIL HUSSAIN & ANR. VS THE STATE OF ASSAM & ORS.	Selection and appointment.	THE HON'BLE MR. JUSTICE UJJAL BHUYAN